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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.108 OF 2004
IN
O.A. NO.247 OF 2002

New Delhi, this the 3rd day of August, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE SHRI S.A. SINGH, MEMBER (A)

Ms. Sethu Surendran and OthersPetitioners
(By Advocate : Shri K.N.R. Pillai)

versus

Shri S.P. Aggarwal
Secretary to Govt. of NCT of Delhi
Department of Health & Family Welfare,
Delhi Sachivalaya,
New Delhi-110002.

....Respondent

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J) :

As the grievance of the applicant has been redressed by the respondents and the directions of this Court having been complied with CP is dismissed. Notice issued to the respondent is discharged.


(S.A. SINGH)

MEMBER (A)


(SHANKER RAJU)
MEMBER (J)

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